

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 128(MB)2008

CA NO. CA-83/C-1/2016

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY

Union of India

V/s.

M/s. Triumph Securities Ltd.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1.	ARUN SAXENA		Adv For Respondents	
2.	SIRHAN JOT SIRHAN		NO. 1704 27	
3.	Sangeet Narula, CGSC			
4.	Abhishek Ghai, Adv		SF10/001	Abhishek Ghai
5.	Saud Ahmad, I.A.			

ORDER

For orders see Order in CP No. 122(MB)/2008


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora)

21.9.2016